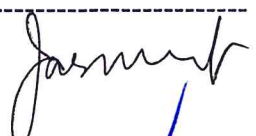



NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/77/2016  
NAME OF THE PETITIONER(S) : MOANA HONGKONG LIMITED  
NAME OF THE RESPONDENT(S) : MOANA TECHNOLOGIES (INDIA) PVT. LTD. &  
8 OTHERS  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	Mr. Jasmeeth Singh	Petitioner	
2)	P.S.SUMAN	COUNSEL FOR R1, 3, 5, 7 to 9	

**ORDER**

Shri Jasmeeth Singh, petitioner present. Shri P S Suman, counsel for R1, R3, R5, R7 to R9 present. Counsel for petitioner has concluded his arguments and counsel for respondents also gave his reply by submitting case laws. Final arguments are concluded. The matter is **reserved for orders.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

bc